NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 02/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

: TCP/46/2016

APPLICATION NUMBER

PETITION NUMBER

NAME OF THE PETITIONER(S)

: P.Mohanraj and another

NAME OF THE RESPONDENT(S)

: M M Gears P Ltd and 3 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

S. Sathyaganesh Coursel for Petitioners J. Mhythy Preettri. S. Aram Representation Coursel for R., Le + LS Moete +

ORDER

Counsel representing both the parties are present and prayed time for filing the joint valuation report. Counsel for petitioner stated that the Valuer is yet to discuss with the Valuer appointed by the respondents. Both the counsel are directed to inform the respective Valuers to discuss and file a joint report by the next date of hearing. Time extended at their request. Put up on 17.11.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

bc